NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

C. P. No. 06/59/2015

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE COMPANY: M/s. BMR Overseas

SECTION OF THE COMPANIES ACT: 59(1)

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present: Ms. Anju Jain, Advocate for the Respondent

Order

Request for an adjournment is being made on behalf of the Respondent as the main Counsel is not available. None is present on behalf of the Petitioner.

To come up on 15th February, 2018.

(Ina Malhotra)

Member (J)